

(c) whether any protest has been lodged by any State regarding this decision?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). A statement is laid on the Table of the House. [Placed in Library, See No. LT-3287/61].

**Shri M. B. Thakore:** In paragraph 2 of the statement mention has been made of some technical committees. May I know the members of that committee and whether any representation has been given to the State Governments?

**Shri Manubhai Shah:** All the papers have been laid on the Table of the House. The reports contain all the details about the Committees and consultation with State Governments, etc.

#### Export of Textile Goods by China to Nepal

\*3. **Shri Rajendra Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have taken note of the proposed supply of textile goods worth about Rs. 2 crores by China to the Nepalese Government; and

(b) if so, what action is being taken to increase the export of textile goods to Nepal and to compete with the prices of the textile goods supplied by the Chinese Government?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). It is reported that China had agreed to contribute both in cash and in the form of consumer goods including textiles to meet the cost of certain Chinese aided projects in Nepal. It is understood that the effect of the proposed import of textiles from China will only be of minor significance to India.

**Shri Rajendra Singh:** Since we are giving many sorts of help and aid to

the Government of Nepal, could we not have come to some arrangement, as the Chinese have done, by means of which the interests of our textiles from China could have been safeguarded?

**Shri Kanungo:** Our arrangement with Nepal is much more beneficial to both of us. As a matter of fact all payments are made in Indian currency and whatever happens the trade relations are such and the payment arrangements are such that we will not be affected very much.

**Shri Rajendra Singh:** The question relates to maintaining our textile interests in Nepal. Could we not have come to an arrangement in matters of aid and help that we are giving to Nepal that we could have maintained our export of textiles to Nepal?

**Shri Kanungo:** We do not want to make any such conditions like that

**Shri Ranga:** How are these imports from China expected to reach Nepal? Is it by land route or sea route, or sea route and land route?

**Shri Kanungo:** If they come they have to come by land route.

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि इस समय हिन्दुस्तान से नेपाल में भारतीय वस्त्रों का कितना एक्सपोर्ट होता है और चीन के वस्त्र जब नेपाल में आने लगेंगे तो उस वक्त हमारे एक्सपोर्ट की अवस्था क्या होगी ?

श्री कानूनगो : मैंने जवाब में कहा है कि जो चीन से इम्पोर्ट होगा ।

If and when imports from China come in, as against the Indian exports, they will be of a minor nature.

**Dr. Ram Subhag Singh:** How do the prices of Indian commodities in the Nepalese market compare with those of Chinese commodities there?

**Shri Kanungo:** There is no Chinese commodity in the Nepalese market, or

for the matter of that, in any of the major markets now.

**Dr. Ram Subhag Singh:** May I know whether the hon. Minister has got any definite information, because in the Nepalese market there are so many Chinese commodities including shoes?

**Shri Kanungo:** I am confining myself to textiles.

**Shri N. R. Muniswamy:** Our exports will certainly suffer by Rs. 2 crores by the exports of China to Nepal. How are we going to make good the loss?

**Shri Kanungo:** Our total trade in textiles is of the order of Rs. 2 crores. I do not have a copy of their agreement, but our information is that the maximum to be supplied by them will be round about Rs. 25 lakhs.

**Shri Rajendra Singh:** The newspaper report is that the Chinese would be dumping textile goods worth Rs. 2 crores, and the Minister says that as far as he knows, it is only Rs. 25 lakhs under the terms of the agreement. How to reconcile the two? What is the position?

**Mr. Speaker:** The hon. Minister's statement is more correct.

**श्री विभूति मिश्र :** अभी मंत्री जी ने बतलाया कि दो करोड़ रुपये का माल हमारा वहां जाता है और दो करोड़ का चीन से आयेगा तो मैं जानना चाहता हूँ कि हमारा कौन सा माल वहां जाता है और चीन से कौन सा माल आयेगा और उसमें क्या फर्क पड़ेगा ?

**श्री कानूनगो :** टेक्सटाइल के बारे में मैंने बतलाया कि दो करोड़ का तो नहीं लेकिन उम्मीद है कि ज्यादा से ज्यादा २५ लाख रुपये का चीनी माल आयेगा ।

### Dead Fly in Vial of Streptomycin

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Shri D. C. Sharma:  
Shri Goray:  
Shrimati Ila Palchoudhuri:  
Shri P. G. Deb:  
Shri S. M. Banerjee:  
Shri Sadhan Gupta:  
Shri Bibhuti Mishra:  
Shri Indrajit Gupta:  
\*4. Shri L. Achaw Singh:  
Shri Ajit Singh Sarhadi:  
Shrimati Renuka Ray:  
Shri Mahanty:  
Shri Hem Barua:  
Shri Aurobindo Ghosal:  
Shri Nanjappan:  
Shri Chuni Lal:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a vial of Streptomycin, untampered Batch No. 1438-18F, manufactured in August, 1961 by the Hindustan Antibiotics Ltd. issued to one worker and sold by a local pharmacy in Bombay was found containing a dead fly; and

(b) if so, what action has been taken by Government in the matter?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is laid on the Table of the Sabha.

#### STATEMENT

(a) It is true that a vial containing one gram of streptodocin, a combination of streptomycin and dihydrostreptomycin in equal proportions, bearing the label and seal of the Hindustan Antibiotics Limited, was found to contain a dead insect.

(b) An enquiry was made by the Drugs Control Administration, Maharashtra State, in the matter. The Hindustan Antibiotics Limited also conducted tests on the reference vials of Batch No. 1438-18F manufactured in August 1961. The contents were found to be up to the accepted standards.

The entire batch in question had been distributed to different parties under the Employees' State Insurance Scheme in Bombay city. Out of a total of 11,100 vials distributed only